

**OFFICE OF SENIOR CIVIL JUDGE-CUM-CHIEF  
JUDICIAL MAGISTRATE, SIRMAUR DISTRICT AT  
NAHAN, H.P.**

No. SR. CIVIL JUDGE/C.J.M./RDR/SMR/2020- DT: NAHAN, May 5<sup>th</sup>, 2020.

**OFFICE ORDER:**

In obeisance of orders passed by Hon'ble High Court of H.P., Shimla, vide order No. **HHC/RG/C-19/2020-10**, dated **16.04.2020** and also in view of imposition of curfew/prohibitory orders under Section 144 of Cr. P.C. imposed by the Ld. District Magistrate, Sirmaur at Nahana, vide its order No. **Peshi-II-23 (106)/2020-151357**, dated **24.03.2020** and continued further vide order No. **Peshi-1123 (106) 2020**-dated **3<sup>rd</sup> May, 2020**, for the purpose of better enforcement of social distancing measures to prevent a community transmission of dreaded pandemic Corona Virus (COVID-19), the cases fixed before this Court other than the urgent matters and matters fixed for arguments (which shall be heard through **V.C./WhatsApp video call** etc.), for different dates up to **8<sup>th</sup> May, 2020**, when the aforesaid restriction shall remain in place shall be taken up for the effective hearing in the following manners:-

  
Senior Civil Judge cum C.J.M.  
Sirmaur District at Nahana, H.P.

| S.No. | CASE FIXED FOR | NOW TO BE<br>TAKEN UP FOR<br>EFFECTIVE<br>HEARING ON |
|-------|----------------|--|
| 1.    | 05.05.2020     | 02.06.2020   |
| 2.    | 06.05.2020     | 02.06.2020   |
| 3.    | 08.05.2020     | 04.06.2020   |

The learned counsel for the parties who are interested in addressing the arguments through **V.C. or through WhatsApp video call** can address the arguments accordingly. However, those learned counsel for the parties who are interested in filing

written arguments may also file the same through e-mail or WhatsApp before 11:00 a.m. on the date fixed for arguments.

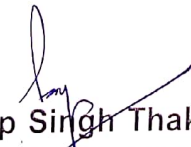
If there would be any urgent work in connection with this Court, then the following officials, who shall always be ready to attend any call can be contacted in connection with urgent work on the telephone Nos. shown against their respective names as under:-

| S. No. | NAME OF THE OFFICIAL                       | MOBILE NO.      |
|--------|--|-----------------|
| 1.     | Sh. Roop Ram Ramoul,<br>Senior Shirestedar | 9459792669      |
| 2.     | Smt. Seema Reader                          | 9736764263      |
| 3.     | Sh. Nishant Verma, Cr.<br>Ahlmad.          | 9816726615      |
| 4.     | Sh. Sandeep,<br>Nazir                      | Naib 9318885088 |
| 5.     | Sh. Sachin Rana, J.W.                      | 7018070032      |

The filing of urgent cases through e-mail can be done on e-mail ID "ecourts-hpsi02@indiancourts.nic.in", which shall be checked by Sh. Sandeep Kumar, Naib Nazir and intimated to the Reader, who shall further intimate the undersigned

Sh. Roop Ram Ra1moul, Senior Shirestedar of this Court shall convey the aforesaid order to the officials concerned<sup>1</sup> telephonically and through WhatsApp for strict compliance. Any departure shall be viewed seriously.

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(Partap Singh Thakur),  
Senior Civil Judge-cum-Chief  
Judicial Magistrate,  
Sirmaur District at Nahan, H. P.

ENST. No. As above

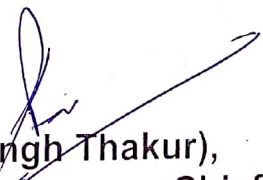
2175-83

Dated 05.05.2020

Copies for information and necessary action forwarded to:

1. Ld. District & Sessions Judge, District Sirmaur at Nahan.

2. Ld. Additional District & Sessions Judge, District Sirmaur at Nahan.
3. Ld. Civil Judge-cum-J.M.I.C., Nahan, District Sirmaur at Nahan.
4. The Ld. Superintendent of Police, Sirmaur District at Nahan.
5. Presidents, Bar Associations, Nahan, Paonta Sahib, Rajgarh & Shillai, through WhatsApp.
6. The Ld. A.P.P. of this Court through WhatsApp.
7. Reader/Ahlmads of this Office.
8. Assistant Programmer/System Assistants office of Ld. District and Sessions Judge, Sirmaur at Nahan with a request to upload this office order on the website of this Civil and Session Division for information of the general public.
9. All the other officials of this Court through WhatsApp for strict compliance.
10. Notice board of this Court.

  
(Partap Singh Thakur),  
Senior Civil Judge-cum-Chief  
Judicial Magistrate,  
Sirmaur District at Nahan, H. P.

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